

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : ----
PETITION NUMBER : CP/118(CHE)/2021
NAME OF THE PETITIONER : Mangalam Ravishankar Nair & 3 Ors
NAME OF THE RESPONDENT(S) : P J Rajoo Business Associates Pvt Ltd & 6 Ors
UNDER SECTION : Sec 59, 241,242 of CA, 2013

ORDER

Ld. Counsel Mr. Sashang for the Petitioners. Ld. Counsel Mr. Shiva for R1 to R3 & R5. Other Respondents have been set ex parte.

Pleadings are complete.

Ld. Counsel for R1 to R3 & R5 seeks and is granted 1 week time to file written synopsis.

Arguing counsel for the Petitioner is stated to be not available today.

List this petition for hearing on **08.11.2023**.

-PS-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-PS-

SANJIV JAIN
Member (Judicial)